

GOVERNMENT OF INDIA  
MINISTRY OF DEFENCE  
DEPARTMENT OF MILITARY AFFAIRS  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 945**  
TO BE ANSWERED ON 25<sup>th</sup> July, 2025

**USE OF DEFENCE LAND FOR GOLF COURSE**

945. SHRI MATHESWARAN V S:

Will the Minister of DEFENCE be pleased to state:

- (a) whether golf courses do not fall under the scales authorised by the Government for the recreation of defence personnel, if so, the details thereof;
- (b) whether Air Force uses A1 land and assets thereon for six golf courses, if so, the details thereof along with the action taken against the concerned official for using the same;
- (c) whether it is a fact that revenues of the golf courses were deposited into non public funds although defence land and buildings were used for the golf courses and if so, the details thereof along with the details of Defence land being used by various defence forces for Golf Course;
- (d) whether the Government has any proposal to revoke the conversion of defence land into Golf Course, if so, the details thereof and if not, the reasons therefor; and
- (e) whether US Club, Mumbai uses 53 acre of Defence land for golf and if so, the details thereof along with the action taken by the Government against the officials for authorizing such use?

A N S W E R

MINISTER OF STATE  
IN THE MINISTRY OF DEFENCE

(SHRI SANJAY SETH)

- (a) & (b) Yes Sir. The Golf courses do not fall under the scales authorised by the Government for construction on defence land including A1 defence land. Air Force Stations including Training Institutes have Sports Complexes and physical development areas to impart training and conduct sports activities for personnel.
- (c) Training funds are utilised for maintenance of Army Environment Park cum Training Area. Sustenance of sports complexes is met through subscription/ membership fees which are deposited in non-public funds to ensure administrative management of these facilities.
- (d) No Sir.

(e) The land is utilised as an Army Navy Environmental Park and Training Area (ANEPTA) jointly managed by Indian Army and Indian Navy. It encompasses two firing ranges and an obstacle course which is utilised by the Garrison units for Small Arms Firing, Weapon Training, Field Craft, Obstacle Training and other sports and physical development exercises.

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